

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. IA 2232/2024 IA 1815/2021- 60(2) IA 910/2021- 60(5) IA 1856/2021- 60(5)
MA 1448/2018 in C.P. (IB)/1042(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- Nikita S Shah Vs. Udipi Vasudev Ganesh
Nayak**
IN THE MATTER OF
P & S Jewellery Ltd

Section: 60(2), Sec. 45 (1) U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2232 of 2024:- Counsel, Siddha Pamecha a/w Payal Gupte i/b Raj Dani appeared for the Applicant and Counsel, Pulkit Sharma a/w Smriti Shahani appeared for the Liquidator/Respondent. Counsel appearing for the Respondent seeks time to file reply. Let reply, if any, on behalf of the Respondent be filed by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **25.06.2024**.

Counsel, Dipti Nagde a/w Kunjan Chheda appeared for the Applicant in IA 1815 of 2021 and Respondent in IA 1448 of 2018, Counsel, Ameya Gokhale a/w Harit Lakhani appeared for the Applicant in IA 910/2021 & IA 1856/2021 & Respondent No. 4 in MA 1448/2018 through VC. List all other Applications on **25.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)